## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2871 ANSWERED ON:30.03.2012 INTEGRATED TRIBAL DEVELOPMENT PROJECT Laguri Shri Yashbant Narayan Singh;Tudu Shri Laxman

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received complaints about the misuse of funds under Integrated Tribal Development Project during each of the last three years and the current year;
- (b) if so, the details thereof, State-wise;
- (c) the details of officials who have been found to be involved in the misutilisation of funds; and
- (d) the action taken/being taken by the Government and the outcome thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): There are 192 Integrated Tribal Development Project (ITDPs)/ Integrated tribal Development Agencies (ITDAs) spread over 19 States/UTs in the country. The Ministry of Tribal Affairs releases grant to the State Governments for the implementation of the schemes/ programmes for Scheduled Tribes meant for their socio-economic development and protection against exploitation. The concerned State Governments implement these schemes/ programmes by releasing funds to their administrative units viz. ITDPs/ITDAs etc and details of funding and implementation of items of work of these schemes/ programmes, are maintained by these States. Since the responsibility of monitoring their administrative units, also rests with the State, such details are not maintained in the Ministry.

(b),(c)&(d): Do not arise in view of reply to part (a) above.